

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 449**

**TO BE ANSWERED ON THE 5TH DECEMBER, 2023/ AGRAHAYANA 14, 1945
(SAKA)**

DEVELOPMENT OF BORDER VILLAGES

449. SHRI PRATAPRAO JADHAV:

SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

SHRI SHRIRANG APPA BARNE:

SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI SUDHEER GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to develop the border villages of the country on a priority basis;

(b) if so, the details thereof and the steps taken by the Government in this regard;

(c) whether the Government has identified all the villages situated on borders and if so, the details thereof, State-wise including names of villages;

(d) the details of budget allocated and released by the Government to create adequate infrastructural, health and education facilities along border villages of the country during the current fiscal year; and

(e) whether the Government has set/appointed any nodal agency for infrastructural and developmental works to be carried out in border villages of the country and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) to (c): Development of border villages has been a priority for Central Government. For this purpose, Border Area Development Programme (BADP) is being implemented since 1986. BADP covers all the census villages/town, semi-urban and urban areas located within 0-10 Km. distance (aerial distance) from the first habitation from International Boundary (IB) within which the habitations are identified by the State Governments/UT Administrations.

Further, to meet the development deficits of border villages, Central Government has approved Vibrant Villages Programme (VVP) for identified villages situated in 46 blocks of 19 districts abutting northern border in the States of Arunachal Pradesh, Sikkim, Uttarakhand, Himachal Pradesh and UT of Ladakh. Under VVP, 662 villages have been identified for coverage on priority. List of States/UT, districts and blocks whose villages are covered under VVP is annexed at Annexure-I. The villages have been identified in consultation with various Stakeholders.

(d) & (e): The concerned State Governments / UT Administrations implement the developmental works in border villages under Centrally Sponsored Schemes, namely B.A.D.P. and V.V.P. Budget allocation to create infrastructure facilities and carry out developmental works in

border villages during current financial year 2023-24 is Rs 600.00 Crore under BADP and Rs 150.00 Crore (from Contingency Fund of India) under VVP. Release of funds is an ongoing process based on project sanctioned, progress and demands projected by States/UTs from time to time.
